NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 32 /(MAH)/2012 Present: SHRI B.S.V. PRAKASH KUMAR CORAM: MEMBER (J) SHRI V. NALLASENAPATHY MEMBER (T) ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017 NAME OF THE PARTIES: M/s. Shabughan Twari Dolphin offshoon Enlespises (1) Let. SECTION OF THE COMPANIES ACT: _ OF THE Companies Act 1956/2013/I & BP Code 2016. DESIGNATION SIGNATURE Common Order CP No.293/I&BP/NCLT/MB/MAH/2017 CP No.294/I&BP/NCLT/MB/MAH/2017 CP No.295/I&BP/NCLT/MB/MAH/2017 CP No.296/I&BP/NCLT/MB/MAH/2017 CP No.297/I&BP/NCLT/MB/MAH/2017 CP No.298/I&BP/NCLT/MB/MAH/2017 CP No.299/I&BP/NCLT/MB/MAH/2017 CP No.300/I&BP/NCLT/MB/MAH/2017 CP No.301/I&BP/NCLT/MB/MAH/2017 CP No.302/I&BP/NCLT/MB/MAH/2017

The Petitioner has filed the Consent Terms. At request of the Petitioner Counsel, these Company Petitions are dismissed as withdrawn.

Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)